

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:906  
ANSWERED ON:28.11.2006  
EXPORT ORIENTED UNITS  
Patel Shri Jivabhai Ambalal

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) the number of export oriented industrial units functioning as on date, State-wise;
- (b) the number of proposals received for setting up the export oriented units alongwith the number of proposals which have been given approval during the last two years and current year, State-wise; and
- (c) the number of units which have been provided infrastructure and other facilities for starting production?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JAIRAM RAMESH)

a) & b): A Statement is Annexed.

c): As per the EOU scheme indirect tax exemptions are provided on raw material & components required for export production besides Corporate Tax exemption on export profits for a period of 10 years. No separate infrastructure or facilities are provided to these Units.